

Election Immediate/
By Camp Bag/ Fax

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No.56/27/2011/PPS-II

Dated: 3rd November, 2014

To,

The Chief Electoral Officer,
Jammu and Kashmir,
Srinagar.

Sub: - General election to the Legislative Assembly of Jammu and Kashmir, 2014- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968 – **All India Forward Bloc**- regarding.

Sir,

I am directed to refer to the subject cited and to state that **“All India Forward Bloc”** a recognized State party in the State of West Bengal, having reserved symbol **‘Lion’** in that State has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968, for allotment of the said symbol **‘Lion’** to the candidates being set up by the said party in the ongoing general election to the Legislative Assembly of **Jammu and Kashmir, 2014** from **9-Gurez, 10-Bandipora** and **11-Sonawari** Assembly Constituencies of the said State going to poll in the first phase.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for the current general election. Accordingly, the candidates set up by **“All India Forward Bloc”** from **9-Gurez, 10-Bandipora** and **11-Sonawari** Assembly Constituencies in the State of **Jammu and Kashmir** going to poll in the first phase shall be allotted the symbol **‘Lion’**. The Returning Officers may be informed that the candidates set up by **“All India Forward Bloc”** are eligible

for the allotment of the symbol '**Lion**' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

Copy to:-

1. Forwarded (by Special Messenger) to the
 - (i) **General Secretary, All India Forward Bloc, H-305, 2nd Floor, New Rajinder Nagar, New Delhi-110060.**
 - (ii) **General Secretary, All India Forward Bloc, 28, Gurudwara Rakab Ganj Road, New Delhi -110001.**

He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

2. Pr. Secy (SR)
3. North-II
4. Guard File.